

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:211

ANSWERED ON:08.12.2011

FLOOD PRONE AREAS

Adityanath Shri Yogi;Naranbhai Shri Kachhadia

Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the districts of various States which have been declared as flood prone, State-wise;

(b) whether the Government proposes to provide any special economic package to the flood prone States to deal with such challenges; and

(c) if so, the details thereof?

Answer

THE MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.211 TO BE ANSWERED IN LOK SABHA ON 08.12.2011 REGARDING "FLOOD PRONE AREAS" RAISED BY SHRI KACHHADIA NARANBHAI AND SHRI YOGI ADITYA NATH.

(a) A Committee constituted under the Chairman, Ganga Flood Control Commission (GFCC), Patna in February' 2006 identified a total of 39 districts in the country as flood prone. These districts have been tentatively accepted as "Flood Prone Districts" in the country till identification of flood prone areas by an expert committee on a more scientific basis. State-wise list of these 39 districts is given at Annexure - I.

(b) Water being a state subject, the flood management schemes are planned, funded and executed by the State Governments, as per their own priorities, out of their State plan funds. A plan scheme, namely, "Flood Management Programme (FMP)" under State Sector has been approved, in principle, by the Government to provide central assistance to the State Governments/ Union Territories in the entire country to undertake the flood management, anti-erosion, anti-sea erosion, drainage development, flood proofing works, etc. in the critical reaches during XI Plan period.

The state governments formulate the schemes which after having all the mandatory clearances including Investment Clearance by the Planning Commission are considered by an Empowered Committee on Flood Management for funding.

(c) The State-wise financial assistance released to States under "Flood Management Programme (FMP)" during the XI Plan is given at Annexure - II.